

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**23. IA 1945/2023 In C.P. (IB)/3457(MB)2019**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2024**

**NAME OF THE PARTIES: - ARUN KAPOOR**  
**IN THE MATTER OF**  
**Trig Detective Pvt Ltd**  
**V/s**  
**Goregeous Skin Pvt Ltd**

**Section: 54(1), 9 of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA.No.1945/2023:** - Adv. Deep Dighe i/b Adv. Amit Tungare appeared for the Applicant/RP. None appeared for the Respondent. Counsel for the applicant wants to place on record an additional affidavit. Let the same be done well before the next date of hearing. List this matter on **29.02.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**